

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/128(KB)2020
IA(I.B.C)/1722(KB)2023,
MA(IBC)/2(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	HDFC BANK LIMITED VS TAMRA DHATU UDYOG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
None

ORDER

1. None for the parties.
2. **IA(I.B.C)/1722(KB)2023:**
 - a. Registry is directed to issue notice to the Deputy Commissioner of Income Tax, the Respondent by way of speed post and by e-mail and place the tracking information on record.
 - b. Upon receipt of the notice, the Respondent is directed to file reply affidavit within a period of two weeks.
 - c. List this matter on **24th July, 2024**.
3. **MA(IBC)/2(KB)2024:**
 - a. List this matter on **24th July, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)